

where India imported oil during 1972-73 and 1973-74; and

and only 8 kilometres from proper Patna; and

(b) the estimated increase in the value of exports to these countries during the next two years under the new scheme of exports promotion specifically prepared for the purpose?

(d) if so, what action Government propose to take in this matter?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE): (a) The total value of exports (including re-export) during 1972-73 was Rs. 62.8 crores and during April-September, 1973 Rs. 37.4 crores.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): (a) and (b). In accordance with the general orders on the subject, compensatory (city) and house rent allowances are admissible to Government employees working in establishments located within 8 kms. of the limits of a classified city, provided there is no other suburban municipality, notified area or cantonment within the 8 kms. limit and the place is dependent on the classified city for its essential supplies. Hayat Nagar Kalsa is within 8 kms. of the limits of Hyderabad and fulfils the other prescribed conditions. Accordingly, Central Government employees whose place of duty is Hayat Nagar Kalsa are eligible for city compensatory and house rent allowances at the same rates as are applicable to those posted within the classified city of Hyderabad.

(b) The exports (including re-export) to the oil producing countries in West Asia are estimated to increase by about three times during 1974-75 and by over four times during 1975-76 as compared to their level in 1972-73.

H.E.A. and City Compensatory Allowance to employees working at Dinapore Cantonment and Khagaul

3304. SHRI RAMAVATAR SHASTRI:

SHRI BHOLA MANJHI:

Will the Minister of FINANCE be pleased to state:

(c) and (d). Unlike Hayat Nagar Kalsa, Dinapore Cantonment and Khagaul are Cantonment/Municipality by themselves and do not therefore qualify for the grant of compensatory (city) allowance/house rent allowance at Patna rates.

(a) the distance of Hayat Nagar Kalsa from Hyderabad in Andhra Pradesh;

(b) whether Central Government employees whose place of duty is Hayat Nagar Kalsa get City Compensatory and House Rent Allowances at the same rates as are applicable to those posted within the classified city of Hyderabad;

(c) whether the Central Government employees working at Dinapore Cantonment and Khagaul do not get their allowances even when the distance between Dinapore Cantonment, Khagaul and Patna is under five and four kilometres respectively from the Western border of Patna Municipal Corporation (Khajpura and Anisabad)

बिहार में बेरोजगार तकनीशियनों तथा शिक्षित [अभियंतों को राष्ट्रीयस्त बैंकों द्वारा ऋणों का दिया जाना

3305. श्री रामावतार शास्त्री : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या बिहार के राष्ट्रीयस्त बैंकों से बेरोजगार तकनीशियनों तथा शिक्षितों को उच्च स्थापित करने के लिये ऋण देने का काम बहुत ही शीघ्र है